

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA.168 of 97

Date of order : 21.6.2002

Present : Hon'ble Mr.L.R.K.Prasad, Administrative Member

Hon'ble Ms.Meera Chibber, Judicial Member

SOURENDRA NATH ROY

VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: Mr.P.K.Arora, counsel

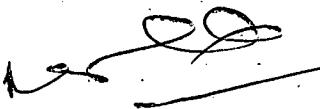
O R D E R

L.R.K.Prasad, A.M.

None is present for the applicant. Mr.P.K.Arora, 1d. counsel is for the respondents. It appears that the applicant is not interested in pursuing this case. In view of the order passed on 18.6.2002 this OA is dismissed for non prosecution. No order as to costs.

 MEMBER(J)

in

 MEMBER(A)